

**Villages benefited by Satellite T.V. Programme in State**

6068. SHRI K. PRADHANI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of villages in each State which are being benefited by the Satellite T.V. Programme. ;

(b) whether Government propose to extend the programme to other areas also; and

(c) if so, the main features thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) During the Satellite Instructional Television Experiment (SITE) conducted from 1-8-1975 to 31-7-1976, 400 villages each in Andhra Pradesh, Bihar, Karnataka, Madhya Pradesh, Orissa and Rajasthan were covered. After the closure of SITE, it was decided to continue this programme by setting up a terrestrial transmitter in each of these States. The number of villages which will be benefited from this project is as follows :—

Andhra Pradesh (around Hyderabad)	1,600
Bihar (around Muzaffarpur)	1,600
Karnataka (around Gulbarga)	300
Madhya Pradesh (around Raipur)	400
Orissa (around Sambalpur)	650
Rajasthan (around Jaipur)	4,400
<b>TOTAL</b>	<b>8,950</b>

The number includes 40% of the villages which were covered by the SITE.

(b) There is no proposal to extend the programme to other areas at present.

(c) Does not arise.

**Terms and conditions of Services of Employees of coal India Ltd.**

6069. SHRI ROBIN SEN : will the Minister of ENERGY be pleased to state :

(a) whether the Minister has received comments on 22nd June, 1977 from the erstwhile Employees of Coal Board of Terms and Conditions of service in Coal India Limited in replacement of Existing terms and conditions of service of erstwhile Coal Board employees ; and

(b) if so, reaction of Government thereto ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) and (b). Yes, Sir. Copies of representations addressed to the management of Eastern Coalfields Ltd. regarding the terms and conditions of service in coal India Ltd. in replacement of the existing terms and conditions have been received from some of the employees of the former Coal Board on 8th July, 1977. Since they relate to the details of their service conditions offered to them by coal companies, they have been referred to Coal India for their consideration.

**डा० धर्म तेजा को सीपा गया पद**

6070. श्री राघवजी :  
श्री हरि विष्णु कामत :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जेल से रिहा होने के बाद डा० धर्म तेजा को भारत सरकार की सेवा में रख लिया गया था;

(ख) यदि हां, तो उन्हें किस प्रकार का दायित्व सीपा गया है और वे इस समय किस पद पर काम कर रहे हैं; और

(ग) क्या डा० धर्म तेजा की पत्नी के विरुद्ध दर्ज मामलों की आपात स्थिति के दौरान वापस ले लिया गया था और यदि हां तो इस के क्या कारण हैं ?